

(b) Complaints in this regard have been received in the Ministry.

(c) and (d) With a view to remove such discrepancies in the implementation of MGNREGS, the Ministry has taken the following steps:

- (i) ICT based MIS has been made operational to make data available to public scrutiny including Job cards, Muster rolls, Employment demanded and allocated, number of days worked, shelf of works, Funds available/spent and funds released to various implementing agencies, Social Audit findings, registering grievances and generating alerts for corrective action.
- (ii) Payment of wages to MGNREGA workers has been made mandatory through their accounts in Banks/Post Office to infuse transparency in wage disbursement.
- (iii) Rolling out Biometric based ICT enabled real time transactions of MGNREGA workers to eliminate fake attendance and false payments.

Achievement of target set for providing safe drinking water in Bihar

766. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether targets fixed for providing safe drinking water in the rural areas under Bharat Nirman Yojana have been achieved in Bihar;

(b) if so, the details thereof indicating the provisions budgeted for and the actual expenditure incurred during phase I & II in the programme in the State; and

(c) the steps taken/proposed to be taken to achieve the targets laid down in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) and (b) The targets fixed and achievements made (coverage of habitations) during the Bharat Nirman Phase I (2005-06 to 2008-09) and Phase II (2009-10 to 2010-11 so far) for Bihar are as given below.

*Target and Coverage of Habitations under Bharat Nirman phase I
(2005-06 to 2008-09) and Phase II (2009-10 to 2010-11 so far)*

Year	Target	Coverage
Phase I		
Slipped back habitations	47597	42705
Quality Affected habitations	776	6306
TOTAL	48373	49011
Phase II		
Quality Affected habitations 2009-10	7748	10221
Quality Affected habitations 2010-11	7909	2055*
TOTAL	15657	12076

* As per IMIS data on 31.1.2011

Allocation, Release and Expenditure under Bharat Nirman Phase I and Phase II

(Rupees in crore)

Year	Allocation	Release	Expenditure Reported**
Phase I			
2005-06	153.24	153.24	69.55
2006-07	185.71	130.07	136.82
2007-08	279.37	169.69	0.00
2008-09	425.38	452.38	73.30
TOTAL	1043.7	905.38	279.67
Phase II			
2009-10	372.21	186.11	284.87
2010-11	341.46	162.19	358.42*
TOTAL	713.67	348.30	643.29*

* As per IMIS data on 31.1.2011

**Expenditure is more than release for some years because of carry over of the unspent balance of the previous year.

All remaining habitations yet to be covered are targeted to be covered by the end of Bharat Nirman Phase II i.e. by 2012.

(c) To ensure that remaining targeted habitations are covered during Bharat Nirman Phase II, the State Government has been requested to prepare Annual Action Plan to cover the remaining habitations on priority and also mark the targeted habitations in the on-line Integrated Management Information System (IMIS). Further, Video conferencing with the State, holding State-level meetings with Secretaries in-charge of drinking water supply, visit of Area Officers/Technical Officers to the State for making assessment of progress training of engineers working in rural water supply sector etc, is being carried out to facilitate achievement of targets.

Inclusion of forest preservation works under MGNREGS

767. DR. T. N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the status of expenditure of Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) during the last two years, State-wise; and

(b) whether Government would allow the work under forest preservation also to be included under MGNREGS?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise details of expenditure under Mahatma Gandhi NREGA for the years 2008-09 and 2009-10 is given in Statement (See below).

(b) Afforestation and tree plantation is a permissible activity under Mahatma Gandhi NREGA as stipulated in para 1 of Schedule-I of the Act.

Statement

State-wise details of expenditure under Mahatma Gandhi NREGA

Sl.No.	States	2008-09	2009-10
		Total Fund Utilized	Total Fund Utilized
		Rs. In Crore	Rs. In Crore
1	2	3	4
1	Andhra Pradesh	2963.90	4509.18
2	Arunachal Pradesh	32.90	17.26
3	Assam	953.81	1033.90